

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-255-2020

The Mazania of the temple of
Shree Mahalaxmi & its
affiliates thr. Its attorney,
Mahesh Khandolkar. ... Petitioner.

Versus

Arvind Gajanan Shenvi Ghatkar
and anr. ... Respondents.

Mr. Jayant Karn, Advocate for the Petitioner.

Mr. A. R. Kantak, Advocate for the Respondents

Coram : Dama Seshadri Naidu, J.

Dated : 22nd December, 2020.

P.C.:

Given the later development, the petitioner's counsel seeks liberty to withdraw the petition.

2. Leave granted.

3. The Petition is closed as withdrawn.

Dama Seshadri Naidu, J.

MF/-